

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

Appeal no. 320 of 2013

Dated : 19th December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Indowind Energy Ltd.

...Appellant(s)

Versus

Karnataka Electricity Regulatory
Commission & Anr.

... Respondent(s)

Counsel for the Appellant(s) : Mr. Shridhar Prabhu

Counsel for the Respondent(s):

ORDER

Admit. Issue notice to both the Respondents returnable on 20.1.2014.

Registry is also directed to issue notice. Dasti service is permitted.

Post the matter for hearing on **20.1.2014 and 21.1.2014 at Chennai Circuit**

Bench. In the meantime pleadings be completed.

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson